

**Office of the District and Sessions Judge, Nawada**

**Order No. 20 /2022**

In supersession of all previous orders issued with regard to the functioning of court during COVID pandemic of Nawada Judgeship, it is hereby ordered that all courts of Nawada judgeship shall run in **Virtual mode** only on Saturday of the week and rest of the days i.e. from Monday to Friday, the Courts shall run in **Physical Mode**.

This order will come in force with immediate effect i.e. from 21/02/2022 till any further order.

Inform all concerned.

Further, System Officer is directed to publish this order on website of Civil Court Nawada.

District and Sessions Judge  
Nawada

20-02-2022